

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

RAJYA SABHA  
UNSTARRED QUESTION NO. 2801

TO BE ANSWERED ON TUESDAY 20<sup>th</sup> MARCH, 2018  
PHALGUNA 29, 1939 [SAKA]

**SEIZURE OF RED SANDALWOOD**

**2801. SHRI RAVI PRAKASH VERMA: SHRI NEERAJ SHEKHAR:**

Will the Minister of FINANCE be pleased to state:

- (a) whether Directorate of Revenue Intelligence (DRI) has seized recently red sandalwood in large quantity that was being smuggled/exported to China;
- (b) if so, the details thereof along with the details of persons and companies involved therein; and
- (c) the details of action DRI has taken in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SHIV PRATAP SHUKLA)**

(a, b & c) Yes, the details of the cases of the seizure of red sandalwood that was smuggled/exported to China and the action taken by DRI in this regard are as under:

Quantity of Red Sandalwood (MT)	Value of Seizure (Rs in Lakh)	Persons / Companies Involved	Action Taken
8.94	447	(a) M/s Panelpin Mfg. Co. Ltd., Shri Rakesh Doshi, Director (b) M/s Mallick Clearing Agency, Shri Sandip Ghosh, Custom Broker (CB)	Show Cause Notices issued proposing goods confiscation. Penalty was imposed on multiple notices. Cancellation of Customs broker license. Adjudication awaited.

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